

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 4071/2023 In C.P. (IB)/3163(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

NAME OF THE PARTIES: Vikas Kasliwal Vs. Ravi Prakash Ganti
IN THE MATTER OF
Indiabulls Commercial Credit Ltd
V/s

Mandakini Hospitality Pvt Ltd

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 4071/2023:- None appeared for the Applicant. Counsel, Samruddhi Mali appeared for the Respondent No. 2. Applicant is directed to place on record two sets of hard copies of IA No. 4071/2023 before the adjourned date. List the IA No. 4071/2023 on **09.10.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

08.09.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)